

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 07 of 2011 &
Appeal No. 46 of 2011**

Dated: 6th September, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Dutta, Judicial Member**

In the matter of:

**Punjab State Power Corporation
Ltd.**

..... Appellant(s)

Vs.

P.S.E.R.C. & Anr.

..... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Sakesh Kumar for R-1.

ORDER

Learned Counsel for the State Commission seeks some time to file the written submissions. He is directed to file written submission by 16.09.2011 after serving copy on the other side.

Post the matter for hearing on **28.09.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK

